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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No. 110/2006
in
OA No. 2081/2003

New Delhi this the 10th day of July, 2006

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Murari Lal,
Assistant Surveyor of Works (E),
Group 'B', CCW, AIR, Soochna Bhawan,
New Delhi.

..Applicant

(By Advocate Shri Asish Nischal)

VERSUS

Shri S.K.Arora,
Secretary,
Ministry of Information and Broadcasting,
Shastri Bhawan, New Delhi


..Respondent

(By Advocate Ms.Anita Pandey)

O R D E R (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A))

Admittedly, respondents have filed WP as also the MA seeking the stay against the Tribunal's order dated 21.9.2005 whereby in RA 323/2004 OA 2081/2003 had been allowed. Notices on both WP and MA have been issued to applicant. As such, these proceedings are dropped with liberty to the applicant to resort to appropriate legal proceedings as per law after the orders on the WP and MA^{are} passed and his grievance still survives. Notice issued to the respondent is discharged.


(Mrs. Meera Chhibber)
Member (J)


(V.K.Majotra)
Vice Chairman (A)